

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2312**  
TO BE ANSWERED ON: 15.03.2023

**ONLINE PAYMENTS**

**2312: SHRI DUSHYANT SINGH:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is a limit on the number of online payments/transactions that can be made in a single day through a bank on a UPI payments application like Paytm, GooglePay or PhonePe;
- (b) if so, the exact details, rules and regulations that have brought about this limit and the reasons for imposition of such a limit;
- (c) whether it is only the public sector banks that impose this limit and if so, the details of such banks and reasons therefor;
- (d) whether the Government is aware that this will create a hindrance in the Government's Digital India mission and whether it contemplates to remove such limits; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

- (a): Yes, Sir. There is a limit on the number of online payments/transactions that can be made in a single day through a bank on a UPI (Unified Payments Interface) payments application.
- (b): As per latest guidelines, dated 10.01.2023 issued by National Payments Corporation of India (NPCI), there is a limit of 20 transactions originating from unique bank account for P2P (Person to Person) segment in a span of 24 hours, wherein timestamp of first transaction is considered as start time. This limit is kept to safeguard the customer from potential financial frauds and also to ensure a standardized behaviour of UPI applications.
- (c): The limit is applicable to all the member banks in the UPI eco-system, including public sector banks.
- (d) and (e): With an increase in the adoption of UPI by the customers and to further enhance the penetration of digital payments, the UPI limits are revised periodically by NPCI.

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